Dear Shri Farooqui,

The Department of Telecommunications (DoT), through its letter no. 20-27/2006-BS-III (Vol.1) dated 27th December 2012, had sought TRAI's recommendations on implementation of Full Mobile Number Portability.

2. In this context, TRAI sought inputs/comments on 'Full Mobile Number Portability' vide its pre-consultation paper dated 20th February 2013 on various issues such as suitable method for implementing inter-service area porting, issues relating to processing of porting requests, routing and charging of calls, amendments required in the existing license conditions of the MNP service license, generation of Unique Porting Code (UPC) by a roaming subscriber, modifications required in the present regulation etc.

3. From the comments received from the stakeholders, it was observed that there was a wide difference of opinion on the technical solution to be employed for implementation of Full Mobile Number Portability. To resolve the issue, meetings were held with the stakeholders and a 'Focus Group' consisting of representatives of MNP service providers and Telecom Service Providers was constituted to deliberate on the issue. After deliberations, the 'Focus Group' submitted its report to TRAI.

4. Based on the analysis in the report, inputs from the stakeholders, and its own analysis, the Authority has finalised its recommendations on the implementation of 'Full Mobile Number Portability'. The Authority's recommendations along with press release are enclosed herewith.

5. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

with best regards,

Yours sincerely,

(Rajeev Agrawal)

Encl: as above.

Shri M.F. Farooqui
Secretary
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001